

Review on the working of and Annual Report of Mazagon Dock Limited, Bombay for the year 1984-85 and Statement for delay in laying these papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) A statement regarding Review by the Government on the working of the Mazagon Dock Limited, Bombay, for the year 1984-85.

(ii) Annual Report of the Mazagon Dock Limited, Bombay, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2019/86].

12.44 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary General of Rajya Sabha :

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Motor Vehicles (Amendment) Bill, 1986, which has been passed by the Rajya Sabha at its sitting held on the 25th February, 1986."

MOTOR VEHICLES (AMENDMENT) BILL

As passed by Rajya Sabha

[English]

SECRETARY GENERAL : Sir, I lay on the Table the Motor Vehicles (Amendment) Bill, 1986, as passed by Rajya Sabha.

12.45 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Eleventh Report

[English]

SHRI M. THAMBI DURAI (Dharmapuri) ; I beg to present the Eleventh Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

Twenty-fifth Report

[English]

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to present the Twenty-Fifth Report (Hindi and English versions) of the Estimate Committee on Action taken by Government on the recommendations contained in their Seventy-Ninth Report (Seventh Lok Sabha) on the Ministry of Railways—Railway Purchases.

12.46 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

[English]

Situation arising out of non-settlement of ethnic problems of Tamils in Sri Lanka

SHRI P. KOLANDAIVELU (Gopichettipalayam) : Sir, I call the attention of the Minister of External Affairs to the following matter of urgent public importance and I request that he may make a statement thereon :